

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 4286 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 19<sup>th</sup> November, 2020.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter Nos. JHD.-1/2020/10/3317 dtd. 18.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.11.2020, along with station leave permission, with your official car, at your own cost, from the morning of 19.11.2020 till the morning of 20.11.2020, has been granted.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-165/2014/4287/A, dated 19.11.2020**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

6/8  
19/11/2020  
**JT.REGISTRAR (VIGILANCE)**

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